

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/69/2017

Date : 02.06.2017


Following Judicial officers in the District Judge, Senior Civil Judge & Civil Judge Cadre are hereby appointed/posted as Presiding Officer of the vacant Court shown against their names in addition to their own duties till further orders :-

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
	BHILWARA JUDGESHIP	
1.	ARUN JAIN ADJ NO.2, BHILWARA	ADJ NO.3, BHILWARA
	JAIPUR METROPOLITAN JUDGESHIP	
2.	RAJENDRA KUMAR SAINI ADJ NO.4, JAIPUR METROPOLITAN, JAIPUR	ADJ NO.2, JAIPUR METROPOLITAN, JAIPUR
3.	BHUPENDRA KUMAR SANADHYA, ADJ NO.10, JAIPUR METROPOLITAN, JAIPUR	ADJ NO.9, JAIPUR METROPOLITAN, JAIPUR
4.	RAJENDRA KUMAR BANSAL ADJ NO.16, JAIPUR METROPOLITAN, JAIPUR	ADJ NO.11, JAIPUR METROPOLITAN, JAIPUR
5.	SAROJ MEENA ADDL.SR.CJ-CUM-ACMM NO.3, JAIPUR METROPOLITAN, JAIPUR	ACJ & MM NO.11, JAIPUR METROPOLITAN
6.	PURVA CHATURVEDI ADDL CIVIL JUDGE & METROPOLITAN MAGISTRATE NO.2, JAIPUR METROPOLITAN, JAIPUR	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 12, JAIPUR METROPOLITAN
7.	DR. VEENU NAGPAL ADDL.SR.CJ-CUM-ACMM NO.15, JAIPUR METROPOLITAN, JAIPUR	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 15, JAIPUR METROPOLITAN
8.	VINOD KUMAR SHARMA ADDL.SR.CJ-CUM-ACMM NO.7, JAIPUR METROPOLITAN, JAIPUR	SPL. METROPOLITAN MAGISTRATE (N.I. ACT CASES) COURT NO. 21, JAIPUR METROPOLITAN
	JODHPUR METROPOLITAN JUDGESHIP	
9.	RAM DEO SANDOO ADDL.SR.CJ-CUM-ACMM NO.5, JODHPUR METROPOLITAN, JODHPUR	ACJ & MM NO.6, JODHPUR METROPOLITAN, JODHPUR

NOTE :-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,


REGISTRAR (ADMN.)

No.Estt.B2(v)1/WA/2017/6207

Date : 02.06.2017

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

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4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
6. The Accountant General, Rajasthan, Jaipur.
7. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
8. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. **Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Court/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


21/6/17
REGISTRAR (ADMN.)